| पंचवर्षीय योजना | व्यय (करोड़ रूपए में) |
|-----------------|-------------------------|
| पहली योजना | 442 |
| दूसरी योजना | 522 |
| तीसरी योजना | 904 |
| चौथी योजना | 1755 |
| | |
| पांचवी योजना | 3147 |
| छठी योजना | 9348 |
| सातंवी योजना | 14226 |
| | |
| आठवीं योजना | 27662 (अनन्तिम) |

New National water Policy

1394. SHRI P. PRABHAKAR REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a new National Water Policy aimed at ensuring equitable distribution of water amongst all the States and more effective and scientific management of water resources is on the anvil;
- (b) if so, whether the views of the various State Governments would be sought tor and duly considered before formulating the policy; and
- (c) whether the said policy would make adequate safeguard against the reckless exploitation of ground water resources which harms the future of country's agriculture?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) Yes, Sir. A Nationl Water Policy was adopted by National Water Resources Council, under the Chairmanship of the Prime Minister, in 1987. The' Policy is proposed to be reviewed and updated in the context of experiences gained during the last ten years of its implementation and emerging challenges. In this context, a revised/updated National Water Policy has recently been finalised by the National Water Board (NWB) in its tenth meeting

held on 29th October, 1998 for its further consideration and adoption by the National water Resources Council. In addition, a draft National Policy Guidelines for Water Allocation amongst States has also been finalised by the National Water Board for consideration of the National Water Resources Council.

(c) The draft revised/updated National Water Policy in:ludes, inter-alis, adequte. safeguards against over exploitation of ground water.

Central Assitance for Flood Control Work In Tripura

1395. SHRI KHAGEN DAS: Will the PRIME MINISTER be pleased to State:

- (a) whether Government of Tripura has submitted ii proposal for the assist ance for flood control work on Indo-Bangladesh Bolder;
- (b) if so, whether Government appreciate the need for these works to be taken up on urgent basis because of the erosion taking place on the Indian side; and
- (c) whether Government would provide assistance to the Government of Tripura for these works?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No Sir.

(b) and (c) Do not arise.

12.00 Noon

REFERENCE TO THE FIFTIETH ANNIVERSARY OF UNIVERSAL DECLARATION OF HUMAN RIGHTS

MR. CHAIRMAN: Honourable Meniere, this day, the 10th December, 1998, marks the 50th anniversary of the adoption of the Universal Declaration of Human Rights. Fifty years ago, for the first time, the international community got together and agreed on a framework for the enjoyment of human rights by every human being on this globe.